

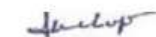
FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
DANCY BUILDERS PRIVATE LIMITED, SERVICE PROVIDER OF RIG IN OIL AND GAS
EXPLORATION ACTIVITIES IN INDIA**

(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	DANCY BUILDERS PRIVATE LIMITED PAN : AAHCD0912E CIN: U11100DL2019PTC345711
2.	Address of the registered office	H. No. 804, GROUND FLOOR, SEQNO-GTV-1932, FLAT NO, B-1, GHITORNI , New Delhi, Delhi, India - 110030
3.	URL of website,	No website of the Corporate Debtor
4.	Details of place where majority of fixed assets are located	Delhi/ Site of oil and gas exploration in Rajasthan
5.	Installed capacity of main products/ services	1000 HP Cubic, 6 Cylinder, Moveable RIG of SJ Petroleum Machinery Co make
6.	Quantity and value of main products/ services sold in last financial year	One
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending email at cirp.dancybuilders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending email at cirp.dancybuilders@gmail.com
10.	Last date for receipt of expression of interest	*09.06.2025
11.	Date of issue of provisional list of prospective resolution applicants	*13.06.2025
12.	Last date for submission of objections to provisional list	*18.06.2025
13.	Date of issue of Final list of prospective resolution applicants	*25.06.2025
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospective resolution applicants	*28.06.2025
15.	Last date for submission of Resolution Plans	*28.07.2025
16.	Process email id to submit Expression of Interest	cirp.dancybuilders@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate Debtor is not registered as MSME.

*Note : The RP is filing application for extension of time line under CIRP for the period for 90 days. Further RP will extend the time line for submission of the Resolution Plan in accordance with direction of Committee of Creditors.



ASHOK KUMAR GUPTA

Resolution Professional of M/s Dancy Builders Private Limited,

Date: 14.05.2025

IP Reg Number: IBBI/IPA-003/IP-N00010/2016-2017/10072

Place : New Delhi

Office: 304, D R Chamber, 12/56, D B Gupta Road, Karol Bagh, New Delhi-5

Email : cirp.dancybuilders@gmail.com,

IP Reg. Address : LD-46, Pitampura, Delhi-34, email : cmaashokgupt@gmail.com

Note : Corrigendum issued on 16.05.2025